

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

(33) C.P.(IB)/2046/(MB)/2018

CORAM:

SHRI M.K. SHRAWAT
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **16.04.2019**

NAME OF THE PARTIES: Valecha Engineering Limited.
V/s
Larsen & Toubro Limited.

SECTION: 9 OF THE INSOLVENCY & BANKRUPTCY CODE..

ORDER

1. The Learned Representatives of both the sides are present.
2. By consent matter is adjourned to **27.06.2019**.

16.04.2019
Aah=

Sd/-
M.K. SHRAWAT
Member (Judicial)